

SENIOR CIVIL JUDGE AND JMFC, TURUVEKERE
Sri. P.M. Balasubramani
SENIOR CIVIL JUDGE AND JMFC, TURUVEKERE
Cause List Date: 17-12-2020

| Sr. No. | Case Number | Timing/Next Date | Party Name | Advocate |
|----------------------------|---|------------------|--|-----------------------------|
| 02.45 PM to 05.45PM | | | | |
| 1 | R.A. 31/2020 (SUMMONS) IA/1/2020 | | T. M. Sathishkumar Vs Mohan Kumar | T.S. Cyhannakeshavaswamy |
| SUMMONS | | | | |
| 2 | O.S. 32/2020 (SUMMONS) IA/1/2020 | | Pavithra S A Vs Shivananjamma | P.L. Naveenkumar |
| 3 | R.A. 31/2019 (NOTICE) IA/1/2019 IA/2/2019 | | Radha Vs Chandrashekaraiiah | H.K. Nanjegowda |
| 4 | M.A. 3/2020 (NOTICE) | | M. H. Jayaramaiah Vs M. R. Govindgowda | H.K. Nanjegowda |
| 5 | EX 18/2014 (AMENDED PLAINT) | | Gangamma others Vs Rukminamma others | BGK MRP |
| 6 | R.A. 26/2017 (AWAIT SUMMONS) IA/1/2017 | | Sheshachari Vs Kalachari | H.S. Sudarshan |
| 7 | O.S. 10/2020 (AWAIT SUMMONS) IA/1/2020 | | Srinivas Vs Muniyappa | P.H.Dhanapal |
| MEDIATION | | | | |
| 8 | M.C. 33/2018 (A.D.R.) | | Venkatesh Raju K.V Vs Kalavathi K.T | D.T. Rajeshekaraiiah |
| 9 | M.C. 5/2020 (A.D.R.) | | Latha G. Vs Nil | D.P. Nandisha |
| 10 | R.A. 36/2020 (ARGUMENTS) | | Bhagyamma aliyas Showbhagya Vs Thontaradya | T.T. Udayashankar |
| 11 | M.V.C. 818/2013 (JUDGMENTS) | | Kavitha Vs Marula Siddappa | H.R.Krishnamurthy |
| 12 | R.A. 10/2020 (JUDGMENTS) IA/1/2020 IA/2/2020 | | Smitha B. N. Vs Thulasiram | K.S.B. G.R. Srinivasa |
| 13 | M.C. 54/2020 (To hear) | | XXXXX Vs XXXXX | N.C. Jaganath Dandinavar |
| 11.00 AM to 02.00PM | | | | |
| 14 | G AND WC 3/2019 (SUMMONS) | | K. Pushpa Vs K.N. Narashimha Swamy | |

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| 15 | G and W.C. 3/2019 (SUMMONS) | | K.Pushpa Vs K.N.Narashimha swamy | G.R.Srinivasa |
| 16 | M.C. 28/2017 (CROSS OF PW1) | | Dileep kumar M.L Vs Sowmya R | Lingadevaru D.R |
| 17 | M.C. 3/2018 (CROSS OF PW1) | | Bhavya H.U Vs Mahesh Y.C | Lingadevaru D.R |
| Cases listed below are adjourned due to Covid 19 | | | | |
| 18 | Misc 37/2016 (To hear) | 01-02-2021 (02.45 PM to 05.45PM) | Asst commissioner Addl Land Acquisition Vs Kempalah | |
| 19 | Misc 38/2016 (To hear) | 01-02-2021 (02.45 PM to 05.45PM) | Asst commissioner Addl Land Acquisition Vs Dasegowda | |
| 20 | Misc 39/2016 (To hear) | 01-02-2021 (02.45 PM to 05.45PM) | Asst commissioner Addl Land Acquisition Vs Rangamma | |
| 21 | Misc 43/2016 (To hear) | 01-02-2021 (02.45 PM to 05.45PM) | Asst commissioner Addl Land Acquisition Vs Rangamma | |
| 22 | Misc 53/2016 (To hear) | 01-02-2021 (02.45 PM to 05.45PM) | Asst commissioner Addl Land Acquisition Vs Raja rao | |
| 23 | Misc 55/2016 (SUMMONS) | 01-02-2021 (11.00 AM to 02.00PM) | Asst commissioner Addl Land Acquisition Vs Hattappa | |
| 24 | Misc 57/2016 (SUMMONS) | 01-02-2021 (11.00 AM to 02.00PM) | Asst commissioner Addl Land Acquisition, Bengaluru. Vs Dasegowda | |
| 25 | Misc 58/2016 (SUMMONS) | 01-02-2021 (11.00 AM to 02.00PM) | Asst commissioner Addl Land Acquisition, Bengaluru. Vs Narasimhaiah | |
| 26 | EX 13/2018 (AWAIT FURTHER ORDERS) | 01-02-2021 (11.00 AM to 02.00PM) | Drakshayanamma Vs Naveenkumar N.N. | K.Nagesha |
| 27 | L.A.C. 61/2015 (EVIDENCE) | 01-02-2021 (11.00 AM to 02.00PM) | A.C.Somashekaraiah Vs S.L.A.O | |

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| 02.45 PM to 05.45PM | | | | |
| 1 | CrI.Misc. 45/2020 (NOTICE) | | Vidyashree N. B. Vs Parashurama | P.H.Dhanapal |
| 2 | CrI.Misc. 82/2020 (NOTICE) | | Rangaswamy Vs Tahasildar | H.P.Mahalingappa |
| BALANCE BY | | | | |
| 3 | CrI.Misc. 126/2019 (NOTICE) | | G. E. Komala Vs M. Rajashekar | D.T. Rajashekharaiiah |
| 4 | P.C.R. 126/2018 (HEARING) | | Nandeesh K.S Vs Parvathamma | A.N. Devaraju |
| CONCILIATION | | | | |
| 5 | C.C. 355/2017 (A.D.R.) | | Jayalakshamma Vs Naseer Ahamad | S.K. Umesh |
| 6 | C.C. 338/2018 (To hear) | | Mallesh. A.B Vs Gopalaiah. H | T.T. Udayashankar |
| 11.00 AM to 02.00PM | | | | |
| 7 | C.C. 358/2016 (AWAIT ORDERS) | | Turuvekere police station Vs Mahaligaiah | |
| 8 | C.C. 512/2018 (PLEA) | | Hemaprabhu T.M Vs Nijaguna | M.R. Puttaraju |
| 9 | C.C. 750/2018 (PLEA) | | Shankaraiah Vs Nijaguna .T.K | N.C. Jaganath Dandinavar |
| 10 | CrI.Misc. 15/2020 (AWAIT SUMMONS) | | Sundaramma Vs M. Thirumalegowda | P.H.Dhanapal |
| 11 | CrI.Misc.(DVA) 2/2020 (AWAIT SUMMONS) | | Varamahalakshmi Vs Narasimhamurthy | APP |
| 12 | C.C. 393/2016 (EVIDENCE) | | Turuvekere police station Vs Basavaraju | |
| 13 | C.C. 66/2017 (EVIDENCE) | | Turuvekere Police Station Vs Shankaraiah | A.P.P |
| 14 | C.C. 1/2018 (EVIDENCE) | | Sathyannarayana HJ Vs | B.R. Manjunatha |

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| 15 | C.C. 18/2018 (EVIDENCE) | | Arun Kumar K.L Vs Mahima Ranga | B.R. Manjunatha |
| 16 | C.C. 210/2019 (EVIDENCE) | | Jagadeesh S.J Vs Mahalingaiah H.S | K. Nagesh |
| 17 | CrI.Misc. 47/2020 (EVIDENCE) | | S. Lingappa Vs Tahasildar | A.N. Devaraju |
| Cases listed below are adjourned due to Covid 19 | | | | |
| 18 | C.C. 133/2020 (APPEARANCE OF ACCUSED) | 05-02-2021 (02.45 PM to 05.45PM) | State by Turuvekere Police Vs Sayed Khalil | APP |
| 19 | C.C. 277/2016 (SUMMONS) | 05-02-2021 (11.00 AM to 02.00PM) | Turuvekere Police station Vs Rangaswamy | K. Nagesh |
| 20 | C.C. 26/2020 (SUMMONS) | 05-02-2021 (11.00 AM to 02.00PM) | State by Turuvekere Police Vs Irfan Jee | APP |
| 21 | C.C. 201/2020 (SUMMONS) | 05-02-2021 (11.00 AM to 02.00PM) | State by Turuvekere Police Vs Bharath | APP |